HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-WP(C) PIL No. 1/2020 EMG-CM No. 21/2020

(Through Video Conferencing)

Aditya Sharma

.....Petitioner

Through: Ms. Monika Kohli, Amicus Curiae (On Video Conferencing from her residence in Jammu).

V/s

Union Territory of Jammu and Kashmir and Another

....Respondent(s)

Through: Mr. B.A Dar, Sr. AAG
(On Video Conferencing from his residence in Srinagar).

HON BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 05.05.2020

Further time is sought by Mr. B.A Dar, learned Sr. AAG to file

reply.

Let the same be filed before the next date of hearing.

List on 27th May, 2020.

(RAJNESH OSWAL) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 05.05.2020 Raj kumar